

(ख) उस प्रायोग से कब तक प्रतिवेदन प्राप्त हो जाने की प्राप्ता है ?

शिक्षा तथा वैज्ञानिक गवेषणा मंत्रालय में राज्य-संघी (डा० का० ला० अ० प्र० लो):

(क) और (ख) एक विवरण सभा पटल पर रख दिया गया है। [बुद्धि परीक्षिष्ट ३, अनुसूच्य संख्या ६१]

Rifle Factory, Ishapur

*589. { Shri A. K. Gopalan:
Shri S. M. Banerjee:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that 125 workmen were declared surplus to requirement and transferred from Rifle Factory, Ishapur to Khamaria;

(b) if so, whether the workers Committee and the Workers' Union were consulted before declaring these men as surplus;

(c) if not, the reason therefor; and

(d) the criteria followed in declaring workers surplus?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) A statement explaining the position is laid on the table of Lok Sabha [See Appendix III, annexure No. 62].

(b) and (c). The question of consulting the Works Committee or the Workers Union did not arise, as this was a case of transfers and not declaring anybody surplus for retrenchment.

(d) The criterion for declaring workers surplus is whether the number of workers in position is in excess of the numbers required for the available workload for a sufficiently long period of time.

Temporary Posts in Defence Installations

*590. { Shri T. B. Vittal Rao:
Shri S. M. Banerjee:
Shri Warrior:
Shri Kodiyam:

Will the Minister of Defence be pleased to state:

(a) whether the policy of the Government is to convert 80 per cent. of the total number of temporary posts in Defence installations as permanent and to effect confirmation of eligible employees; and

(b) if so, the time by which the target is likely to be achieved?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, in respect of non-industrial establishments. The percentage is, however, based not on the total number of temporary posts but on the number of such posts which are required on a permanent basis.

(b) It is not possible to fix any definite target date for the completion of such confirmations. There are several formalities, such as preparation of seniority lists, recruitment of Scheduled Castes and Scheduled Tribes for reserved vacancies which had been provisionally filled by candidates belonging to other communities which process takes a long time, assessment of suitability for confirmation and medical examination, which have to be gone through before eligible employees can be confirmed.

Paltan Bazar, Ajmer

*591. Pandit M. B. Bhargava: Will the Minister of Defence be pleased to state:

(a) whether the area known as Paltan Bazar in the city of Ajmer is under the control of the Defence Department in view of the fact that previously it formed part of the Cantonment area of Ajmer;